

implementation. In view of representations received, a decision has been taken in principle to set up an Inland Container Depot at Tughlaka-bad which will serve both purposes that of dry port facilities as also containerisation. The Ministry of Railways have conducted a detailed techno-economic survey and the report is under finalisation. Pending establishment of the Inland Container Depot it has been decided to set up a depot at Pragati Maidan Siding, New Delhi on pilot project basis, which is expected to be commissioned shortly.

Setting up of Super- Zinc Smelter in Rajasthan

4439. SHRIMOHANLAL SUKHADIA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government have taken any decision in regard to setting up of Super-Zinc Smelter in Rajasthan ; and
- (b) if so, the location and other details thereof ?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The working up on Non-Ferrous Metals constituted by the Government for the formulation of schemes for the Sixth Five Year Plan (1980-85) in its Report (June-1980), inter-alia, recommended installation of an additional 1,00,000 tonnes per annum Zinc and 35,000 tonnes per annum Lead Smelter in the Western region. With the approval of the Government, the Hindustan Zinc Ltd., has entered into an agreement with a foreign consultant, M/s. Stolberg Ingenieurberatung GmbH, West Germany for preparation of a pre-feasibility study report for setting up of a new Zinc-lead Smelter Com-

plex. This report will, inter-alia, cover the question of most suitable site for location of new Smelter. The study is expected to be completed by the end of 1981-82.

A view regarding location of new Zinc-Lead Smelter complex based on Rampura-Agucha deposit and other deposits will be taken after receipt of the detailed project report from the Company.

Income-Tax Raids in Orissa

4440. SHRI K. PRADHANI: Will the Minister of FINANCE be pleased to state:

- (a) the total number of raids conducted by the Income-Tax Department in the State of Orissa during the current financial year; and
- (b) the total worth of illegal goods seized during such raids ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Sir, during the period 1-4-81 to 14-12-81, 20 (Twenty) searches have been conducted in Orissa by the Income-tax Department ;

(b) During the course of these searches, *prima facie*, unaccounted cash of Rs. 78,000/- and jewellery of the approximately value of Rs. 3.42 lakhs have been seized.

Internal Reforms in the Audit Department

4441. DR. SARADISH ROY: Will the Minister of FINANCE be pleased to state :

- (a) whether the C&AG took measures of internal reforms in the procedure, extent and scope of audit during the last three years;
- (b) if so, year-wise details of these measures ; and